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Commission to inquire into the working of the Indian Foreign Service; if so, what are the terms of reference of the Commission?

THE MINISTER **EXTERNAL** OF AFFAIRS (SARDAR SWARAN SINGH): Proposals for examination, by a small committee, of some aspects of Indian Foreign Service like adequacy or otherwise of present recruitment, training Indian Foreign Service personnel and service conditions and prospects of Indian Foreign Service Officers, have been under consideration but no final decision has yet been taken.

#### MAZAGAON DOCK

\*116. Shri R. K. BHUWALKA: Will the Minister of Defence be pleased to refer to answer given to Starred Question No. 342 in the Rajya Sabha on the 22nd September, 1964 and state whether Government have since started negotiations with the foreign collaborator 'Vickers' film for the construction of major warships at Mazagaon Dock, Bombay?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A, M. THOMAS): An agreement has been concluded on the 22nd December 1964 with M/s. Vickers Armstrongs (Shipbuilders) Ltd. and M/s. Yarrow & Co. Ltd., both of the U.K., for the construction of Leander type frigates at Mazagoan Dock Ltd., Bombay.

INTERNATIONAL FILM FESTIVAL

\*117.  $\begin{cases} \text{Shri U. S. DUGAL:} \\ \text{Shri P. ABRAHAM:} \end{cases}$ 

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether it is a fact that Government have received complaints regarding black-marketing in tickets of, and mismanagement at the International Film Festival recently held in New Delhi; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) Government have received one anonymous complaint alleging blackmarketing in tickets during the International Film Festival, Government have also seen reports in the Press alleging black-marketing in tickets and mismanagement at the Festival.

(b) The sale of tickets by unauthorised persons is a punishable offence and the Delhi Administration is competent to deal with the matter. The criticisms will be kept in view in organising future film festivals.

#### INTERNATIONAL FILM FESTIVAL

- \*118. SHRI G. MURAHARI: Will the Minister of Information and Broad-casting be pleased to state:
- (a) whether it is a fact that Film Societies will be permitted to exhibit the film screened at the International Film Festival to their members before they are censored and passed on for universal exhibition on a commercial scale; and
- (b) whether International Film Festivals will be held in other cities as well?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Film Weeks for the exhibition of festival films were organised in Calcutta, Madras and Bombay.

STENOGRAPHERS IN ARMY HEADQUARTERS

- \*119. SHRI R. N. KAKATI: Will the Minister of Defence be pleased to state:
- (a) whether the Stenographers working in the Army Headquarters are eligible for promotion to the post of Superintendent;
- (b) if so, whether any conditions have been attached for such promotion; and
- (c) if the answer to part (b) above be in affirmative, what are those conditions?

THE MINISTER OF DEFENCE (SHRI YESHWANTRAO B. CHAVAN): (a) to (c)

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Stenographers in the Armed Forces Headquarters and Inter Service Organisations are eligible for appointment against posts of Superintendent allocated to them.

According to the existing orders, vacant posts are to be filled from amongst Stenographers Grade I. Stenographers Grade Il are eligible for consideration for such of the posts of Superintendent as for any reason cannot be filled by Stenographers to the specific Grade I

### PRESS REGISTRAR OF INDIA

- \*120. SHRI OM MEHTA: Will the Minister of Information and Broad-CASTING be pleased to state:
- (a) whether it is a fact that the jurisdiction of the Press Registrar of India at present is not extended to the State of Jammu and Kashmir;
- (b) whether it is a fact that a request has been made by the Government of Jammu and Kashmir to extend the jurisdiction to that State; and TEFT
- (c) if so, what is the reason for the delay in extending it?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) and (b) Yes, Sir.

(c) The Registrar of Newspapers for India was appointed under the Press and Registration of Books Act, 1867 does not at present extend to the State of Jammu and Kashmir. The Press and Registration of Books (Amendment) Bill, 1964, which seeks to amend the parent Act in order to make it applicable to that State has been passed by the Rajya Sabha on February 18, 1965. The Bill is awaiting consideration by the Lok Sabha.

## SOUTH ORISSA CIRCLE OF R.M.S.

- 144. SHRI N. PATRA: Will the Minister of Communications be pleased state:
- (a) whether it is a fact that the South Orissa Section of the R.M.S. is under the Waltair branch of Andhra circle;

- (b) if so, whether Government are aware that non-Oriya knowing sorters are not able to work efficiently owing to this;
- (c) if so, what steps Government propose to take in this regard?

YAL OF THE MINISTRY

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) There is no section termed as the South Orissa section of the RMS. N-9 (Berhampore-Khurda Road) section works in the South of Orissa State and is under the administrative control of the D.P.T. Cuttack. Y-13 (Waltair-Berhampore), Y-14 Khurda Road) and Y-19 (Vizianagram-Titilagarh) sections work partly in the South of Orissa and Andhra States and are under the administrative control of the P.M.G., Andhra.

- (b) No such difficulty has come to the notice of the Government.
  - (c) Does not arise.

# नागपुर के निकट आईनेंस

145 श्री भगवत नारायण भागंव : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि दिसम्बर, 1964 में नागपुर के निकट एक नई आईनेंस फैक्टरी स्थापित की गई थीं ; और यदि हां तो (1) उस पर कितनी लागत आई है; और (2) उस में किस निर्माण होगा?

†[Ordnance factory near Nagpur

145. Shri B. N. BHARGAVA: Will the Minister of Defence be pleased to state whether it is a fact that a new ordnance factory was set up near Nagpur in December, 1964, and if so (i) its cost and (ii) the materials which will be manufactured there?]

] English translation.